

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: NISA Industrial Services Pvt.Ltd.
V/s.
Maha Urja Utilities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code, 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Sonia Sume

Advocate



ORDER

T.C.P. No. 686 /I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner/Creditor is present.
2. Seeking adjournment. Adjourned to **24.08.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 21.07.2017